

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(IB) No.487/KB/2017
In CP (IB) No. 03/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company	Nicco Corporation Limited		
Under Section	35 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) Ratul Das

(2) Nidhi Bahal

(3) Sagnik Basu

Advocate for
the petitioner

10/11/2017.

(4) Nitu Poddar, from the office of liquidator

10/11/2017
Nitu Poddar.

5) Surajit S in Advocate for M/S Shreebunj Securities Pvt Ltd.

P.T.O.

ORDER

Ld. Pr. CS on behalf of the Liquidator and the Ld. Advocates on behalf of the corporate debtor are present.

Ld. Pr. CS appearing on behalf of the Liquidator made a request for adjournment. Prayer is allowed.

List on 17/11/2017.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)